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OFFICE OF THE CHIEF COMMISSIONER

Andaman and Nicobar Islands.

NOTIFICATION

*Port Blair, the 2nd April 1957.*

**No, ANPATR/3(1)/1.**— In exercise of the powers conferred by sub-section (1) of section 3 of the Andaman and Nicobar Islands (Protection of Aboriginal Tribes) Regulation, 1956 (Regulation No. 3 of 1956), the Chief Commissioner, Andaman and Nicobar Islands, is pleased to declare each of the following areas to be a reserved area, namely :—

- (a) The area in South Andaman to the west of an imaginary line starting north-eastwards from the mouth of Constance Bay along Bajalunta Jig to the Southern tip of Cholunga Range and then proceeding northwards to Mount Cadell and from there eastward to Pochang Creek and thence along the eastern coast of South Andaman Island proceeding to a point approximately 600228 (omitting James, Kyd and other Islands and Islets) and thence from that point northwards along an alignment to be aligned by the Andaman and Nicobar Islands Forest Department taking into consideration the suitability of terrain and water points to join Putatang Jig and thence northwards along Putatang Jig and Amitla Soicha Passage of Middle Strait along the east coast of South Andaman excluding Belle Island, Bonig Island, Oral Kaicha and Baby Island proceeding to Yeratil Jig via Needham Reach and Port Anson enclosing Bluff and Spike Islands.
- (b) The area in Middle Andaman to the west of an imaginary line emerging from South Andaman and proceeding northwards from Yeratil Jig to

Ranger's Channel along the Bush Police Line subject to an adjustment that the line may coincide with an alignment to be aligned by the Andaman and Nicobar Islands Forest Department in Porlob and Boroin Yol areas between the Yeratil Charalungta Bush Police posts provided that sufficient land is left to the west of such alignment on the eastern side of the Range to provide enough hunting ground to Jarawas while they are on the move and bearing in mind the suitability of such alignment, from the point of view of water and terrain, as a patrol path.

(c) The entire area comprised in, and enclosed within the coast line of each of the following Islands.

- Excluded* ✓
- (i) Rutland.
  - (ii) North Sentinel.
  - (iii) Cinque.
  - (iv) Passage.
  - (v) Sisters. ✓
  - (vi) Brothers. ✓
  - (vii) South Sentinel and other Islands and Islets situated south wards in the territory of the Andaman and Nicobar Islands upto and including Little Andaman.

(d) The entire area comprised in, and enclosed within the coast line of, each of the following Islands but excluding the area comprising the air-field in Car Nicobar and the ports of Camorta and Car Nicobar :—

- (i) Car Nicobar.
- (ii) Batti Malv.
- (iii) Chowra.
- (iv) Tilangchong.
- (v) Teresa.
- (vi) Bompoka.
- (vii) Camorta.
- (viii) Trinkat.
- (ix) Nancowry.
- (x) Katchall.
- (xi) Meroe.
- (xii) Trak.
- (xiii) Treis.
- (xiv) Menchal.
- (xv) Little Nicobar.
- (xvi) Pulo Milo.
- (xvii) Great Nicobar
- (xviii) Kondul.
- (xix) Kabra.

T. G. N. AYYAR,  
 Chief Commissioner, A & N. Islands.  
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